

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 105 OF 2018 & IA No. 32 OF 2018

Dated: 3rd October, 2019

In the matter of:

Smt. L. Nagarathna

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **25.11.2019.**

Court Master

NR